IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 1177/2015

IN THE MATTER OF:

M/s Enable Prosperity Consultants Pvt. Ltd.

PETITIONER

Vs.

M/s Pacific Business Centre

RESPONDENT

SECTION:

Under Section 433 434 & 439

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the Petitioner

:- Mr. Tariq Muneer, Advocate

Mr. Anirudh Tyagi, Advocate

For the Respondent

:- Mr. Kapil Sankhla,

Mr. Shashank Mishra Ms. Kirti Bhardwaj

ORDER

Learned Counsel for the petitioner is present, and requests for some time. Time is granted.

Post the matter on 31st July, 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)

Sdl-